

**CENTRAL ELECTRICITY REGULATORY COMMISSION**  
4<sup>th</sup> Floor, Chanderlok Building 36, Janpath, New Delhi- 110001  
Ph: 23753942, Fax-23753923

Petition No.216/TT/2014

Date: 27.11.2015

To  
The Deputy General Manager,  
Power Grid Corporation of India Limited,  
Saudamini, Plot No. 2,  
Sector-29, Gurgaon-122001

Subject: - Approval of truing up of transmission tariff for the tariff period 2009-14 and transmission tariff for the tariff period 2014-19 for Neelamangala - Mysore 400kV DIC Transmission Line along with 2 X 315MVA, 4001220kV ICTs at Mysore Substation (01.05.2006) in Southern Region

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 2.12.2015:-

1. Clarify the status of the balance/retention payment approved by the Commission vide order dated 21.2.2011 in Petition No.200/2010.

In case the above said information is not filed within the specified date, the petition shall be disposed on the basis of the information already on record.

Yours faithfully,

(V.Sreenivas)  
Deputy Chief (Legal)